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C.A.T. Bench, JAIPUR

Date of Order	Orders
28.5.98	D. B. not formed today. 27.7.98 Be listed before D. B. on..... ✓ Dy. Registrar C.A.T. Jaipur Bench D. B. not formed today. Be listed before D. B. on..... Dy. Registrar C.A.T. Jaipur Bench 27.7.98 D. B. not formed today. 8-10-98 Be listed before D. B. on..... ✓ Dy. Registrar C.A.T. Jaipur Bench 8-10-98 D. B. not formed today. 17-2-99 Be listed before D. B. on..... ✓ Dy. Registrar C.A.T. Jaipur Bench 17-2-99
10/8/99	ON 578/99 with MA 74/98. Mr. Keshav Agrawal, Advocate, being holder for Mr. Suresh Goyal, counsel for the applicant. At the request of the brief holder, on and the connected MA be listed for admission on 1.10.99. Ch (N. P. NAWANI) ADMINISTRATIVE MEMBER C. Krishna (GOPAL KRISHNA) Vice Chairman (J)